

No. DJ-CBA-E(B-8)177/2008-
Office of the District and Sessions Judge Chamba Division
Chamba.HP.

Dated:- Chamba 11th October,2017.
16th

OFFICE ORDER.

Pursuant to the instructions contained in Office Order/endorsement No.HHC/Admn.1(18)/78-XV-27181-88 dated 21/22-9-2017 of the Registry of Hon'ble High Court of Himachal Pradesh, All the employees of this Civil and Sessions Division are hereby directed to wear proper uniform/livery provided to them and those who are not provided with the uniform/livery, they shall attire in appropriate, formal, clean, modest and decent clothes in sober colours.

The above instructions be adhered to strictly in letter and spirit failing which a serious view will be taken against the defaulting officers/officials as the case may be.

Sd/-
District and Sessions Judge,
Chamba.Divn.Chamba.HP.
Dated : 11th October,2017.

Endst.No.DJ-CBA-E(B-8)177/2008- 8651

Copy forwarded for information and n/a to:-

1. The Additional District and Sessions Judge, Chamba.
2. The Senior Civil Judge-cum-CJM. Chamba
3. The Secretary, District Legal Services Authority, Chamba.
4. The Civil Judge-cum-JMIC. Chamba / *Salkar*
5. The Mobile Traffic Magistrate, Chamba.
6. The System Officer of this office with direction to upload the same on the website of this office.
7. The Daftari of this office is directed to get it noted from all the officials of this office.

Sd/-
District and Sessions Judge,
Chamba.Divn.Chamba.HP.